



IN THE COURT OF THE ADDL. CHIEF METROPOLITAN MAGISTRATE,

TEES HAZARI, DELHI

CC NO: 12 Aprilia los Colos Rolls 70002

Securities and Exchange Board of India, a statutory body established under the provisions of Securities and Exchange Board of India Act, 1992, having its Head Office at Mittal Court, B - Wing, 224 Nariman Point, Mumbai - 400 represented by its Legal Officer, Shri Sharad Bansode.

...Complainant

Vs.

- 1. Oriental Green Environment Ltd. a company incorporated under provisions of Companies Act, 1956 and having its Registered Office at Oriental Towers, C- 50, Community Centre, Naraina, New Delhi- 110 008.
- 2. Sh. Sarjeet Singh, S/o Not known to the complainant; Occupation: Managing Director of the Accused No.1; resident of C- 18, Duggal Estate, Devli Road,

2+





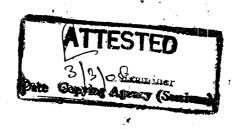
Khanpur Extn. New Delhi- 110062.

- Sh. N. S. Saini, S/o Not known to the complainant; Occupation Director of the Accused No.1; resident of C- 18, Duggal Estate, Devli Road, Khanpur Extn. New Delhi- 110062.
- Shri Nanak Singh, S/o Not known to the complainant; Occupation Director of the Accused No.1; resident of C- 18, Duggal Estate, Devli Road, Khanpur Extn. New Delhi- 110062...

...Accused

COMPLAINT UNDER SECTION 190 and 200 OF THE CODE OF
CRIMINAL PROCEDURE, 1973 READ WITH SEC. 24(1) AND
27 OF SECURITIES AND EXCHANGE BOARD OF INDIA ACT,
1992

It may please Your Hopour



Recides 28/7/06

7-9-06

Dr: Sh. Sachel Setia for SEBI. No coursed is plesent. Since all of them have aldready been

declared po.

An application has been moved for substitution of Ms. Versh. Assured Manager in place of Sh. Shilad Bansade who is unable to ottend the rout on account of indering on study leave. Since the application is a bolmal one, the same is atlamed and Ms Versto Agrasiwal is permited to continue this case on behalf of SEBI. Since the witness is plesent and the stolement is to be Excorded 4/5299 CMPL, the witness be examined.

Witness examined, SEBT has closed its exidence. File be consigned to leased to be revived whom offleklustion of any or all of the accused. Couron 7. 9. 06 fey AST /29-06.

